

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:273

ANSWERED ON:14.03.2012

TIPSY PILOTS

Bajwa Shri Partap Singh; Sugumar Shri K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether pilots and crew of Air India (AI) are subjected to pre-flight alcohol breathalyzer tests;
- (b) if so, whether these tests are conducted as per the DGCA rules at foreign airports where AI flights operate;
- (c) if not, the reasons therefor;
- (d) whether DGCA has asked all the airlines in the country to upgrade test measures and submit their compliance report;
- (e) if so, whether all the airlines have submitted their compliance reports in this regard; and
- (f) if not, the reasons therefor, airlinewise?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): Yes, Madam.
- (b)and(c): As per the DGCA rules, tests were conducted at Dubai in June, 2011. These will continue to be done periodically.
- (d): No, Sir.
- (e)and(f) Do not arise in view of answer to (d) above.